

IN THE COURT OF PRINCIPAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED 14.07.2021

II Session 2.45 PM to 5.45 PM	
SL. NO.	EVIDENCE
1.	MISC. 37/2017
2.	EX. 31/2017
3.	O.S. 1181/2017
4.	O.S. 211/2018
5.	O.S. 913/2018
ARGUMENTS	
6.	O.S. 827/2011
NOTICE	
7.	O.S. 909/2011
HEARING	
8.	O.S. 1099/2004
9.	O.S. 327/2005
10.	O.S. 269/2006
11.	O.S. 1619/2007
12.	O.S. 2225/2007
13.	O.S. 791/2008
14.	O.S. 1581/2008
15.	O.S. 1619/2008
16.	O.S. 389/2011
17.	O.S. 433/2011
18.	O.S. 491/2012
19.	O.S. 689/2012
20.	O.S. 789/2012

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

2. P.O. is on training on morning session, therefore cases will be

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU
CAUSE LIST DATED: 14.07.2021

IST SESSION AT 11 AM	IIND SESSION AT 2.45 PM
STEPS	EVIDENCE
1. O.S. 372/2010	21. MISC. 42/2013
2. Mis.35/2019	22. O.S. 1070/2014
SUMMONS	23. O.S. 1310/2014
3. O.S. 438/2017	24. O.S. 1370/2014
4. O.S. 906/2018	25. O.S. 384/2015
5. O.S. 478/2021	DEFENCE EVIDENCE
NOTICE	26. O.S. 436/2012
6. O.S. 606/2020	27. O.S. 1128/2013
7.O.S. 356/2021	ARGUMENTS
HEARING	28. O.S. 376/2001
8.O.S. 554/2000	29. O.S. 696/2010
9. FDP. 7/2001	30. MISC. 17/2019
10.EX. 25/2010	31. O.S. 1316/2019
11.FDP. 5/2018	OBJECTIONS
12.O.S.1428/2019	32. O.S. 754/2008
13. O.S. 332/2020	33. O.S. 1096/2008
14. O.S. 400/2020	34. O.S. 1370/2008
15. O.S. 168/2021	35. O.S. 676/2016
EVIDENCE	36. O.S. 1214/2017
16. O.S. 924/2006	37. O.S. 1216/2017
17. O.S. 462/2012	38. O.S. 1218/2017
18. O.S. 1484/2012	39. O.S. 1254/2017
19. O.S. 1734/2012	40. O.S. 302/2018
20. O.S. 190/2013	

Sd/-
C/c. I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED: 14.07.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
HEARING	EVIDENCE
1. O.S. 1218/2008	21. O.S. 44/2021
2. O.S. 1530/2013	22. O.S. 82/2021
3. O.S. 1270/2015	AWAIT SUMMON/NOTICE
4. O.S. 1556/2019	23. O.S. 302/2014
5. O.S. 550/2021	24. O.S. 1182/2016
6. O.S. 584/2021	ARGUMENTS
EVIDENCE	25. O.S. 1172/2004
7. O.S. 1198/2011	26. O.S. 272/2014
8. O.S. 348/2013	27. O.S. 1162/2014
9. O.S. 630/2013	28. O.S. 1248/2014
10. O.S. 164/2016	29. O.S. 38/2018
11. O.S. 966/2016	ORDERS
12. O.S. 1082/2016	30. O.S. 716/2009
13. O.S. 320/2017	31. Misc. 80/2013
14. O.S. 20/2018	32. O.S. 1128/2016
15. O.S. 106/2018	33. O.S. 136/2020
16. O.S. 122/2018	34. O.S. 816/2020
17. O.S. 258/2018	35. O.S. 1168/2020
18. O.S. 264/2018	36. O.S. 536/2021
19. O.S. 784/2018	JUDGMENT
20. O.S. 862/2018	37. O.S. 1176/2014
	OBJECTIONS
	38. O.S. 2342/2007
	39. O.S. 692/2020
	40. O.S. 246/2021

Date: 13.07.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

**III ADDITIONAL CIVIL JUDGE, BENGALURU RURAL DISTRICT,
BENGALURU CAUSE LIST DATED 14-07-2021**

Morning - Sessions

HEARING

1	O.S. 9/2009
2	O.S.97/2014
3	O.S. 5/2015
4	O.S.267/2015
5	O.S. 1075/2015
6	O.S. 301/2017
7	O.S. 359/2019
8	O.S. 825/2019

ARGUMENTS

9	O.S. 323/2008
10	O.S. 303/2013
11	O.S. 663/2015
12	O.S. 779/2017

EVIDENCE

13	O.S. 1485/2008
14	O.S. 769/2011
15	O.S. 785/2011
16	O.S. 413/2012
17	O.S. 421/2012
18	O.S. 633/2012
19	O.S. 1141/2012
20	O.S. 1397/2012

Afternoon - Sessions

EVIDENCE

1	O.S. 765/2013
2	O.S. 1201/2013
3	O.S. 229/2014
4	O.S. 403/2014
5	O.S. 999/2014
6	O.S. 1199/2016
7	O.S. 1263/2017
8	O.S. 477/2018
9	O.S. 1483/2018
10	O.S. 175/2019
11	O.S. 613/2019

CALL ON

12	O.S. 693/2008
13	O.S. 893/2008
14	O.S. 707/2011
15	O.S. 1265/2019

NOTICE

16	O.S. 149/2010
17	O.S. 831/2010

ADR

18	O.S. 265/2017
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ORDERS

19	O.S. 1353/2008
20	O.S. 1249/2014 to 1257/2014

Sd/-

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru
